

**Court-I**

**Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)**

**Appeal No. 80 of 2014 &  
IA No. 149 of 2014 & IA No. 151 of 2014**

**Dated: 30<sup>th</sup> November 2015**

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson  
Hon'ble Mr. T. Munikrishnaiah, Technical Member**

**In the matter of:-**

**Education Research & Development Foundation .... Appellant (s)  
Versus  
Central Electricity Regulatory Commission & Ors. .... Respondent (s)**

Counsel for the Appellant(s) : Mr. Ambar Qamaruddin

Counsel for the Respondent(s) : Mr. M.G. Ramachandran  
Mr. Vishal Gupta  
Mr. Kumar Mihir for R-2

Ms. Aprajita Mukherjee for R.7

Mr. Panchajanya Batra Singh for MoE

**ORDER**

By consent of the parties, the matter is adjourned to **02.02.2016**.

**(T. Munikrishnaiah  
Technical Member  
Pr/kt**

**(Justice Ranjana P. Desai)  
Chairperson**